

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:6554
ANSWERED ON:16.05.2012
FACILITIES GIVEN TO NORTH EASTERN STATES
Kashyap Shri Virender

Will the Minister of PLANNING be pleased to state:

- (a) whether various facilities are being given by the Government to the eight North-Eastern States and Himachal Pradesh, Uttarakhand and Jammu & Kashmir;
- (b) if so, the details thereof and the reasons therefore;
- (c) whether the Government proposes to include Himachal Pradesh, Uttarakhand and Jammu & Kashmir in the Development Committee on the lines of North Eastern States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (b): Jammu & Kashmir, Himachal Pradesh, Uttarakhand & States of North Eastern Region including Sikkim have been given the status of Special Category States (SCS) by the National Development Council. The Normal Central Assistance (NCA) grant is provided to the Special Category States & General Category States in the ratio of 9:7. The Additional Central Assistance for Externally Aided Projects and Special Plan Assistance are provided to Special Category States. Further, Special Plan Assistance and Special Central Assistance (untied) are also provided to these States to support their State Plan. In addition, special dispensation/concessions are also made in the guidelines of the main Centrally Sponsored Schemes as per the Annexure.

(c) : No, Sir.

(d) & (e) : Does not arise.

Annexure

Annexure referred to in reply of Lok Sabha Unstarred Question No. 6554 regarding "Facilities Given to North Eastern States" due for answer on 16.05.2012.

Special dispensation/concessions for the States of Jammu & Kashmir, Himachal Pradesh, Uttarakhand and States located in North Eastern Region (NER) under some of the important Development Programmes:

1. Sarva Shiksha Abhiyan (SSA): The financing pattern of SSA is 65:35 for Centre and State. However, for North Eastern Region (NER), it is 90:10 between Centre and States.
2. Mid Day Meal (MDM): Under MDM Scheme, Centre and State financing pattern is 75:25 for other States whereas it is 90:10 in case of NER.
3. Indira Awas Yojana (IAY): Under IAY, the ceiling for construction of a new house is Rs. 45000 per unit in plain areas and Rs. 48500 in hilly/difficult areas. The grants under the scheme are released by the Centre and States in the ratio of 75:25 whereas in case of North- Eastern States, it is 90:10
4. Swarn Jayanti Gramin Swarojgar Yojana (SGSY): Under SGSY, financial assistance under the programme is shared between Centre and the States in the ratio of 75:25 and 90:10 in the case of North Eastern Region.
5. Integrated Child Development Scheme (ICDS):
 - (i) The population norms for setting up of a Anganwadi Centre & Mini Anganwadi Centre in hilly, tribal, riverine, desert and other difficult areas are 300-800 & 150-300 against 400-800 & 150-400 for other areas respectively.
 - (ii) The sharing pattern of Supplementary Nutrition between Centre & State in respect of North Eastern Region is 90:10 against 50:50

for other States.

6. Pradhan Mantri Gram Sadak Yojana (PMGSY): The Programme seeks to provide connectivity to all unconnected habitations in the rural areas with a population of more than 500 persons through all-weather roads. In respect of hilly States, the objective is to connect habitations with a population of 250 persons and above.

7. National Rural Drinking Water Programme (NRDWP): For NRDWP, under coverage, water quality and operation & maintenance, the funding pattern is 90:10 for North Eastern States and Jammu & Kashmir against 50:50 for the rest of the country.

8. Total Sanitation Campaign (TSC): In TSC components, the following norms applies

(a) Construction of Individual Household Latrines (IHHL): The incentive amount to a Below Poverty Line (BPL) household for construction of one unit of IHHL is Rs. 3200 (Rs. 3700 for difficult and hilly areas).

(b) School Toilets: Funding for school sanitation is provided by the Central and State Government in the ratio of 70:30 for a unit cost of Rs. 35000 (Rs. 38000 in case of hilly and difficult areas).

9. National Rural Health Mission (NRHM): The following population norms apply for health institution:

Population Norms
Health Centre Plain Area Hilly/Tribal/Difficult Area

Sub-Centre	5000	3000
Primary Health Centre	30,000	20,000
Community Health Centre	1,20,000	80,000